

# Declaration of Assets and Liabilities

Year : 2014-2015

50 (Est)

I, Amarendra Prasad Mahla, Son/Daughter of Ram Narayan Mahla, aged 60 yrs, belonging to Bihar Legislative Assembly Secretariat and presently working as Director, Bihar Sahitya Akademi, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,00,997/-	26597/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	—	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Policies, etc.	—	1,62,501/- fixed dep. in SBI	—	—	—
(v)	Motor Vehicles (details of make, etc.)	motor cycle BR 1 AC 5330	—	—	—	—
(vi)	Jewelry (give details of weight and value)	10 gm gold	120 gm gold 250 gm silver	—	—	—
(vii)	Other assets, such as value of claims/interests	—	—	—	—	—

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \*Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	—	9.375 dekad	—	—	—
(ii)	Non-Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	—	2.175 dekad New Patna Colony, Behr	—	—	—
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	—	Residential House New Patna Colony, Behr	—	—	—



(iv)	Houses/Apartments, etc. -Survey/door Number (s) -Extent (Total measurement) -Current market value	—	—	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-  
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2024
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	3798701 B. ACVPM7923K	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	7381 in pme	—

**C. Personal Detail**

GPF/CPF/PRAN NO.

Gender

Date of Birth

Class/Group

Cadre

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(M/F)

(A/B/C)

PTS/BLA-73

M

07-04-1965

A

Bihar Vidhan Sabha

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

:-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee

: AMLENDRA PRASAD MAHTO

Designation

: Director

Department

: Bihar Legislative Assembly

PLACE :

Patna

Date

13/02/25

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.